NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos.65/2017 and 152/2017 COCP No.02/Chd/Pb/2017 IN CP No. 40(ND)/2015 RT CP No.38/2016 (Decided matter)

Sunil Maheshwari & Ors.

...Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Varundev Mishra and Mr. Vaibhav Sahni, Advocates for the

petitioners.

Ms. Aastha Ray, Advocate for respondents No.2 to 4.

Reply to the objections of the respondents has been filed by the applicant, copy of which has already been supplied to the counsel opposite. List on 18.01.2018 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 13, 2017